

FORM-A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF OASIS TEXTILES LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Oasis Textiles Limited
2.	Date of Incorporation of Corporate Debtor	28 th March, 1974
3.	Authority under which Corporate Debtor is Incorporate/ Registered	Registrar of Companies, Gujarat
4.	Corporate Identification No. of Corporate Debtor	L17100GJ1974PLC002498
5.	Address of the registered office and Principal Office (if any) of the Corporate Debtor	Registered office: Shop No.107, Sai Majestic Koparali Road, Vapi- 396 195
6.	Insolvency Commencement date in respect of Corporate Debtor	31 st May, 2017
7.	Estimated date of closure of Insolvency resolution process	27 th November, 2017
8.	Name and Address, E- mail address and the registration no. of the insolvency resolution professional	Mr. Umesh Harjivandas Ved 304, Shoppers Plaza – V, Opp. Municipal Market, C G Road, Navranpura, Ahmedabad-380009. E-mail: umesh@umeshvedcs.com Registration Number: IBBI/IPA- 002/IP-00179/2016-17/1305
9.	Last date for submission of claim	14 th June, 2017

Notice is hereby given that National Company Law tribunal has ordered the commencement of a corporate insolvency resolution process against the Oasis Textiles Limited on 31st May, 2017.

The creditors of the Oasis Textiles Limited are hereby called upon to submit a proof of their claims on or before 14th June, 2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The Operational creditors including workmen and employee, may submit proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

(UMESH HARJIVANDAS VED)

INTERIM RESOLUTION PROFESSIONAL

Date: 1st June, 2017

Place: Ahmedabad